

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	BHAWRI LAL SANEI VS DULICHAND MOTORS PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Respondent Nos.1, 2 and 3
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Sandeep Kumar Kejriwal, CS] Special Officer

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**